

**PENDENCY / ARREARS IN THE STATE OF  
FOR THE MONTH OF **March, 2022**  
SUBORDINATE COURTS (District : Nadia)**

SL. No.	Opeing Balance			Institution during the month			Disposal during the month			Closing Balance at the end of the month			% Increase or decrease in pendency vis-à-vis previous month			Disposal of Cases which are more than five years old			Pendency of cases which are more than five years old at the end of the month		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
1	27127	99566	126693	1035	3777	4812	972	2835	3807	27190	100508	127698	0.23	0.95	1.18	140	250	390	4920	53148	58068

3(a)	Whether any Statewide/Regional Conference held during the month.	NO
------	--	----

3(b)	Number of Officers who participated in the said conference.	NA
------	---	----

3(c)	Have any targets been fixed and indicated to the participant officers, if so, what are the targets?	NA
------	---	----

4	What is the progress made on those targets district-wise.	NA
---	---	----

*Sd/-  
District Judge, Nadia.*